

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14TH day of **NOVEMBER, 2018.**

ORIGINAL APPLICATION NO. 1255 OF 2013

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Hardev Singh, S/o Late Ter Singh aged about 30 years, C/o Smt. Usha Sharma, Road No. 6, Near Nala, Partapur Chowdhary, Izatnagar, Bareilly (U.P.), 243122Applicant.

VERSUS

1. Union of India, through the General Manager N.E. Railway H.Q. Gorakhpur, (U.P.). & OrsRespondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri P K Pandey

O R D E R
(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicant.

3. It seems that the applicant has lost interest in pursuing this OA.

4. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..